

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Fifteen projects have been undertaken under the Mission Mode Project in Sugar Production Technologies as given below:

- (i) Separate Clarification of Vacuum Filtrates.
- (ii) Decanter Centrifuge
- (iii) Cane Separation System
- (iv) Integrated Clarification Control System
- (v) Film Type Sulphur Burner
- (vi) Blanco Director Process
- (vii) Low Pressure Extraction System
- (viii) Short Retention Classifier
- (ix) NIR Technique
- (x) PTH System for prevention of scaling in evaporators
- (xi) Automation control for pan boiling
- (xii) Use of membrane for juice treatment
- (xiii) Masseccuite Filter
- (xiv) DRP Process
- (xv) Chemically Modified Bagasse.

(c) Two projects namely 'Separate Clarification of Vacuum Filtrates' and 'Low Pressure Extraction System' have been implemented at Ajinkyatara SSK Ltd., Satara, and Shree Vighnagar SSK Ltd., Junnar, Pune respectively in Maharashtra.

- (d) (i) Separate Clarification of Vacuum Filtrates has been tried and declared successful at Ajinkyatara SSK Ltd., Maharashtra. The process has resulted in reduction of sugar losses and achievement of better juice quality. This technology is under replication in other sugar factories in the country.
- (ii) Low Pressure Extraction System is under trial at Shri Vighnagar SSK Ltd., Junnar, Maharashtra.

(e) Yes, Sir.

(f) The proposal is from one factory namely Padmashri Dr. Vitthalrao Vikhe Patil S.S.K. Ltd., P.O. Pravaranagar-413712, Tal. Shirampur, district: Ahmednagar, Maharashtra for modernisation and capacity optimisation of the plant.

#### **Border Surveillance Equipment**

2121. SHRI PRITHVIRAJ D. CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether BSF has requested the Union Government to purchase Israel-made border surveillance equipment to detect unauthorised entry of terrorists in Jammu and Kashmir and Punjab;

(b) if so, whether trials of this equipment has been successfully made; and

(c) whether financial constraints are the reasons for not procuring the equipments?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Yes, Sir.

(c) Does not arise.

#### **Receipt of Money by Indian Hockey Federation**

2122. SHRI SADASHIV BAO DADOBA MANDLIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indian Hockey Federation is getting Rs. 5 lakhs from Doordarshan per Hockey match for telecast in India as per agreement with his Ministry;

(b) if so, whether Indian Hockey Federation has also introduced the Scheme to give prize money of Rs. 1.5 lakhs to the tournament committee for telecast; and

(c) if so, the details of money collected from Doordarshan and provided to tournament Committee since inception of this scheme, till-date tournament and year-wise?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) Yes, Sir.